

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-44/2004/575/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nisanta Goswami,  
i/c District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>th</sup> 19 January, 2023

Sub: **Casual Leave.**

Ref:- Your letter No. DJ(S) 258 dtd 17.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.01.2023 alongwith station leave permission from the morning of 18.01.2023 till the morning of 19.01.2023**, has been granted.

Further, the next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/576/A, dated , 19-01-2023**

Copy to:

1. ✓ The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**  
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